THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes, Sir.

(b) and (c) Work on the Guntur-Giddalur sub-section of Guntur-Guntakal section has been completed.

Work on the section from Giddalur to Nandyal is nearing completion. The remaining section from Nandyal to Guntakal is targetted for completion by 31-12-1996.

Disparity in Pay of Kendriya Vidyalaya teachers

846. SHRI PARAG CHALIHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that one set of Primary teachers of Kendriya Vidyalayas in Patna Region recruited in 1984 have been getting higher basic salary as compared to the other set; and

(b) if so, what are the reasons and justifications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT OF CULTURE) (KUMARI SEUA): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

फिरोजाबाद रेल दुर्घटना के शिकार हुए व्यक्तियों को मुआवजा

847. श्री राघवजी : क्या प्रधान मंत्री 7 दिसंबर, 1995 को राज्य सभा में अतारांकित प्रश्न 1170 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) कितने मृतक व्यक्तियों के संबंध में 31 जनवरी, 1996 तक मुआवजा राशि का भुगतान कर दिया गया है, और

(ख) शेष मृतक व्यक्तियों के निकट संबंधियों को मुआवजा राशि के भुगतान में देरी के क्या कारण है और इस राशि का कब तक भुगतान कर दिए जाने की संभावना है ?

रेल मंत्राल में राज्य मंत्री (श्री सुरेश कलमाडी) : (क) 31.1.1996 को आठ मृत यात्रियों के आश्रितों को कुआवजे का भूगतान किया गया है।

(ख) शेष मृत यात्रियों के निकट संबंधियों को मुआवजे के भूगतान में विलंब होने के कारण निम्नलिखित हैं :-

(i) आवेदकों अथवा उनके वकीलों का दावा अधिकरणों केसमक्ष उपस्थित न होना।

(ii) आवेदकों/वकीलों द्वारा अपने गवाह या साक्ष्य प्रस्तुत करने के लिए स्थगन आदेश प्राप्त कर लेना।

(iii) मृतकों के कानूनी उत्तराधिकारी के निर्धारण में विवाद तथा सिविल न्यायालय से प्रमाण पत्र प्राप्त करने के लिए स्थगतन आदेश प्राप्त कर लेना।

रेल दावा अधिकरण द्वारा दावों पर डिगरी किए जाने के तुरंत बाद मुआवजे का भुगतान किया जाएगा।

Shri Cliitra Medical Science Centre, Trivandrum

848. SHRI THENNALA BALAKRISHNA PILLAI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal for the development of Shri Chitra Medical Science Centre, Trivandrum;

(b) if so, the details thereof; and

(c) how much fund has been allotted for the same?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN DEPARTMENTS OF ATOMIC SPACE ENERGY AND AND MINISTER OF STATE IN THE OF SCIENCE MINISTRY & TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) The programmes of the Institute during the Eighth Five Year Plan aim at uniting technology and medical sciences within a single institutional framework. Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum has a number of R&D programmes for the development of Blood Bags, Blood Oxygenator, Cardiotomy Reservoir, Humidifier, Blood Filter, Mediastinal Drainage System, CSF Shunt and "Chitra Heart Valve", surface modification of 171 Written Answers

implants, development of critical care devices, medical instrumentation and establishing a laboratory for tissue implants and transfer of technologies to industries for production. The Institute has also a programme for integrating social sciences with the health sciences. In hospital services, the old equipments are gradually replaced by modern equipments. The Institute has made progress in fields such as installation of MRI facilities, establishment of laser medical centre, improvement in rehabilitation services and setting up of a new division of Cellular and Molecular Cardiology. In academic programmes, Achuta Menon Centre for Health Science Studies undertakes Human Resource Development in clinical laboratory technologies, etc.

(c) DST has so far provided financial support to the extent of Rs. 49.12 crores (Plan Rs. 26.60 crores+Non-Plan Rs. 22.52 crores) from the beginning of the Eighth Plan period.

NHRC on education to children

849. SHRI RAM NATH KOVIND: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Justice Ranganath Misra, Chairman of NHRC, has in a letter addressed to various political parties sought the assistance of all national and regional parties to ensure that provision for free and compulsory education for all children below 14 years as enshrined in Article 45 of the Constitution becomes effective;

(b) if so, whether there is any proposal to make right to education a iutidamental right to make the provision more effective and meaningful; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION) (DR. KRUPAS1NDHU BHOI): (a) Yes, Sir. (b) and (c) Irt order to make provision of Article 45 of the Constitution more effective and meaningful; the National Policy on Education, as approved by Parliament in 1992, gives highest priority to universalisation of elementary education. It call for ensuring that free and compulsory education of satisfactory quality is provided to all children upto 14 years of age before we enter the twenty first century.

Financial problems of UTs.

850. SHRI RAHASBIHARI BARIK : Will the PRIME MINISTER be pleased to state:

(a) the number of Indian Institutes of Technology (UTs) in the country and location thereof;

(b) whether the UTs are facing serious financial problems; and

(c) if so, the steps taken to enhance allocation to UTs in order to remove financial crisis?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SEUA): (a) There are six Indian Institutes of Technology in the country located at Kharagpur (West Bengal), Mumbai (Maharashtra), Madras (Tamil Nadu), Kanpur (Uttar Pradesh), Delhi (DCT) and Guwahati (Assam).

(b) No, Sir.

(c) Does not arise.

राष्ट्रीय जनसंख्या शिक्षा परियोजना

851. श्री गोविन्द राम मिरी : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विभिन्न राज्यों में विशेषकर मध्य प्रदेश में राष्ट्रीय जनसंख्या शिक्षा परियोजना लागू की गई है,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है,

(ग) क्या उक्त परियोजना के लिये संयुक्त राष्ट्र जनसंख्या निधि से धनराशि प्राप्त की जा रही है,